NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 07/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: M/s. UA Information Systems Pvt. Ltd

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No. NAME DESIGNATION SIGNATURE

ADV. PRACMI WAZALVAR ADV.

FOR

ADV. ABMAY WADMWA AIPLICANT

ORDER Compounding Application Nos. 04/2016 to 07/2016

- 1. The Learned Counsel for the Petitioner is present.
- 2. At the request of the Learned Counsel for the Petitioner matter be fixed for hearing on **31**st **March, 2017**.

Sd/-

Dated:14.03.2017

Shri M.K. Shrawat Member (Judicial)